

NATIONAL COMPANY LAW TRIBUNAL: MUMBAI BENCH

COURT-III

8. C.P.(IB)-4648(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **02.01.2020**

NAME OF THE PARTIES: H. Jeevanlal & Company

**v/s.**

VHM Industries Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

The Professional representing the Petitioner present. The Authorized Officer of the Corporate Debtor present and seeks time. Time granted. List this matter on 19.02.2020.

Sd/-

SHYAM BABU GAUTAM  
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)